

(III) *House Rent Allowance*

Pay Range in the revised scales of pay Rs.	Amount of H.R.A. (in Rs.p.m.)		
	'A', 'B-1' and 'B-2' cities	'C' class cities	Unclassified places
750—949	150	70	30
950—1,499	250	120	50
1,500—2,799	450	220	100
2,800—3,599	600	300	150
3,600—4,499	800	400	200
4,500 and above	1,000	500	300

3. As the number of employees posted in the cities/towns covered under this Govt. order dated 5th July, 1990 is not centrally available, it is not possible to estimate the expenditure on this account.

TV Transmitters commissioned during 1988-89 in Tamil Nadu

1521. SHRI P.R.S. VENKATESAN: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the names of the places where T.V. Transmitters have been commissioned in Tamil Nadu during 1988 and 1989 separately with capacity thereof;

(b) whether Government propose to commission more high power/low power T.V. Transmitters during the current year; and

(c) if so, the details thereof?

THE MINISTER OF INFORMATION & BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): (a) The requisite information is given below in the statement.

(b) and (c) Doordarshan's Annual Plan for 1990-91, *inter alia*, provides for the establishment of a number of TV transmitters but their locations shall depend upon inter-se priority for extension of TV service to different uncovered parts of the country.

STATEMENT**I. TV transmitter commissioned in Tamil Nadu during 1988**

High power (10 Kilo Watt) transmitter for Second Channel TV Service at Madras.

II. TV Transmitters commissioned in Tamil Nadu during 1989**(i) Low Power (100Watt) Transmitters:**

1. Courtalam
2. Cuddalore
3. Rameshwaram
4. Thanjavur
5. Thiruvannamalai
6. Tindivanam
7. Tiruchendur
8. Tirunelveli
9. Tirupattur
10. Tuticorin
11. Vaniyambadi
12. Villupuram

(ii) Transposer (2 × 10 Watt):

1. Kanchipuram
2. Udhagamandalam

[Transkution]

Proposal for Setting up of a Steel Stock Yard at Jodhpur

1522. SHRI GUMAN MAL LODHA: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether there is a proposal to set up a steel-stock yard at Jodhpur Railway Station; and

(b) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STEEL & MINES AND MINISTER OF LAW & JUSTICE (SHRI DINESH GO-SWAMI): (a) No, Sir.

(b) The current level of supplies in and around Jodhpur area do not justify setting up of a separate stock-yard at Jodhpur.

Promotions in Income Tax Department

1523. SHRI GOPAL PACHER-WAL: Will the Minister of FINANCE be pleased to state:

(a) whether 40 point roster at the time of promotions in the Income-tax Department is implemented;

(b) if not, the reasons therefor;

(c) whether the Scheduled Caste/Scheduled Tribe candidates have been promoted in their respective points, during the last three years;

(d) if not, the reasons therefor;

(e) whether the reserved posts of Inspectors in the Income tax Department, Delhi were filled up from general category inspite of the availability of suitable SC/ST candidates;

(f) if so, the details thereof during the last three years and the justification thereof; and

(g) the action proposed to be taken by Government in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) Yes, Sir.

(b) Does not arise.

(c) and (d) Yes, Sir, except in very few cases where suitable SC/ST candidates were not available.

(e) No, Sir.

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(f) and (g) Does not arise.

[English]

Liberalisation of Steel Policy to encourage Growth of Steel Units in Private Sector

1524. SHRI VASANT SATHE: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether Government have liberalised the steel policy with a provision to encourage growth of steel units in private sector;

(b) if so, the details thereof;

(c) the number of applications received State-wise for industrial licence for setting up such units and how many have been cleared so far; and

(d) the details of such proposal received from the State of Maharashtra, estimated cost of the proposals submitted, proposed, cleared and pending?

THE MINISTER OF STEEL & MINES AND MINISTER OF LAW & JUSTICE (SHRI DINESH GO-SWAMI): (a) and (b) It has been decided to allow creation of additional steel making capacity in the private sector with unit capacity upto one million tonnes based on electric arc furnace/energy optimising technologies including small blast furnaces. Entrepreneurs will have the option to decide the plant size keeping in view the product mix and technology to be adopted.

(c) and (d) Applications are being invited.

Setting up of Nodal Agency for Pig Iron Distribution

1525. SHRI S.B. THORAT: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether Government are considering to set up a Nodal Agency for pig-iron distribution;

(b) if so, the details thereof; and